

6/2/2008

Mr. Manoj Bhandari, Advocate, Counsel
for applicant.

Mr. Madhukar Lodare, Advocate, holding brief
Mr. Vineet Kumar Mathur, Advocate, ASG, I,
for respondents.

The learned counsel for
the parties join to make a statement
at Bar that with reference to our Order
dated 5th Feb, 2008 (passed in O.A. no.
166/2007 - Smt. Kamj Gauri vs. U.S. and ors)
the O.A. be dismissed as infructuous.
In view of above, O.A. is
dismissed as infructuous.

R. R. Bhandari

R. R. BHANDARI
Edm. Member

A. K. YOG

A. K. YOG
Judicial Member

9/2

Plc
@ Day Clerk
11/02/08